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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ LPA 722/2019

NORTH DELHI MUNICIPAL CORPORATION

..... Appellant

Through: None

versus

SARITA GUPTA & ORS

..... Respondent

Through: None

CORAM: MS. SAVITRI(DHJS), JOINT REGISTRAR (JUDICIAL) <u>O R D E R</u> 21.03.2020

In terms of Notification No.51/RG/DHC/2020 dated 13.03.2020 issued with regard to guidelines for preventing spread of ' Corona Virus' by the Hon'ble Delhi High Court, the present matter stands adjourned for purpose fixed on 19.05.2020.

SAVITRI (DHJS) JOINT REGISTRAR(JUDICIAL)

MARCH 21, 2020 hk

Click here to check corrigendum, if any